PENDENCY REPORT AS ON 26-10-2023			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	1926	
2	ADMLS-Admirality Suits.	11	
3	AHO-Appeal Against High Court Order.	8	
4	ARBA-Appeals under Arbitration & Conciliation Act	198	
5	ARBP(ICA)-Application Us 34 of the Act involving	2	
	International Commercial Arbitration		
6	ARBP-Petitions under Arbitration & Conciliation Act	58	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	3659	
9	CEREF-Reference under Central Excise Act.	1	
10	CMAPL-Miscellaneous Applications.	3220	
11	CMPAT-Company Act.	81	
12	CMP-Civil Miscellaneous Petition	2600	
13	COA-Appeals against judgement in Comp.Pet.	25	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	10	
16	CONTAR-Appeals against orders in Crl.Cont.matter	1	
17	CONTC-Cotempt of Court Cases (Civil contempt)	9208	
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	39	
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	37	
20	CONTR-Proceeding relating to Criminal Contempt	207	
21	COPET-Orginal Petition (Companies Act.)	124	
22	CRA-Criminal Appeals	1020	
23	CRLA-Appeal against Judgement/Sentence.	11456	
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1387	
25	CRLMA-Other Miscellaneous Application.	1037	
26	CRLMC-Appl.under Sec.482 Cr.P.C.	3863	
27	CRLMP-Criminal Miscellaneous Petition	1014	
28	CRLREV-Criminal Revision.	9807	
28 	CRLTR-Original Trial.	9807 1	
30	CRMC-Criminal Miscellaneous Case	25	
	CRP-Revision Petition.	183	
31 32	CRREV-Criminal Revision	245	
33	CS(OS)-Civil suits.		
	CUSREF-Reference under Customs Act.	1 1	
34 35	CVA-Civil Appeals	2	
<u>36</u> 37	CVREV-Civil Revision. CVRVW-Civil Review.	16 20	
38	DSREF-Confirmation under Sec.336 Cr.P.C.	6	
		1	
39	EC-Execution Case.		
40	ELA-Appeals from Judgement in Election Pet.	14	
41 42	ELPET-Election Petitions. EXFA-Execution First Appeal.	23	
		2 4	
43	EXOS-Execution Application.		
44	EXP-Execution Petition.	37 125	
45 46	FA-First Appeal FAO-First Appeal from Orders.	135	
		3189	
47	FA(OS)-FA from Judgement in original suits.	1 111	
48	GA-Government Appeals	111	
49	GCRLA-Government Appeals GUAR-Rot, under Guardianship and Wards Act	406	
50	GUAP-Pet. under Guardianship and Wards Act.	16	
<u>51</u>	IP(M)-Main Petition (Insolvency Act)	1 250	
52	ITA-Appeals Income-tax	250	
53	JCRA-Jail Criminal Appeals	13	
<u>54</u>	JCRLA-Jail Criminal Appeal	1019	
55	JCRLRV-Jail Criminal Revision.	9	
56 57	JCRMC-Jail Criminal Misc.Case. LAA-Appeals (Land Acquisition Act)	<u>1</u> 856	

193 PAPE-Letter's Petent Appleals 5331	59	LDA-Letters Datent Annuals	25
61 MAC-Motor Accident Claims. 1 62 MA-Miscellaneous Appeals 47 63 MATA-Matrimonial Cases (Appeals) 1222 64 MFA-FA against Spl. Jurisdiction Cases. 59 65 MSC-Misc. Judicial Case. 59 66 MSA-SA from judgements in Misc. Cases. 97 67 OCRMC-Original Jurisdiction case (Writ) 442 68 DJC-Original Jurisdiction case (Writ) 442 69 OREF-References. 1 70 OS-Original Suit. 1 71 OTAPL-Other Tax Applications. 58 72 OTC-Other Tax Case. 1 73 OYTA-Tax Appeal Under OVAT Act 1 74 R RFA-FA from Judgement and Decree in Suit 457 75 RPFAM-Revision US 19 of Family Court Act. 761 76 RSA-Second Appeal from Judgement and Decree. 6997 77 RVWPET (RP)-Review Petition in Cuttack Bench 52 79 RVWPET (RPC)-Review Petition in Subusansewar Bench 31 80 SAO-Second Appeal from		LPA-Letters Patent Appeals. MACA-Motor Accident Appeals	_
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102 WP(C)-Writ Petition under Art.226 and 227. 60352	100	WPC(TAC)-Transfer Application in Cuttack Bench	15
	101	WPC(T)-Temporary Number in Bhubaneswar	5
Grand Total 146057	102	WP(C)-Writ Petition under Art.226 and 227.	60352
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